

Sl. No	TSP	Total
23.	NICSI	627.11
24.	HCL	-0.09
25.	Hughes	101.00
26.	Tatanet	0.19
27.	Essel Shyam	211.84
TOTAL		70869.14

### **Role of Telcos in implementation of 5G network**

515. SHRI MANISH GUPTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the next generation wireless technology will get some traction in the country in the present year, if so, the details thereof;

(b) what are the contours for future spectrum allocation for implementing 5G wireless networks, if so, the details thereof;

(c) whether Telcos are currently facing hardships in generating revenues, if so, the details thereof; and

(d) whether the large-scale adoption of 5G that would be available through smart cities is not likely to go beyond infancy in the near future, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) to (d) The Department of Telecommunications has received applications from Licensed Telecom Service Providers for 5G Technology Trials. An inter-ministerial High Level Forum for 5G India 2020 was constituted in September 2017 to articulate the Vision for 5G in India and to recommend policy initiatives and action plans to realize this vision. The High Level Forum submitted its report titled as "Making India 5G Ready" in August 2018. Based on the report, the Government is creating an enabling framework for deployment of affordable and secure 5G services in India.

The radio spectrum and the telecom licenses awarded by the Government are technology neutral and can facilitate deployment of any network/services. The

Government had sought the recommendations of TRAI on the auction of spectrum in various bands, which includes the newly allocated band from 3300 Mhz to 3600 Mhz. The recommendations of the TRAI has been accepted by the Digital communications commission.

The 5G services are expected to be introduced gradually and advance to a full range of services as ecosystem and demand for services grows including in smart cities.

### **Connectivity of Gram Panchayats in Karnataka**

516. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Ministry is committed to provide internet access across villages in the country;
- (b) if so, the status of implementation to connect all Gram Panchayats to provide high speed internet services in the country;
- (c) how many Gram Panchayats have been connected during the last five years and the current year, State/UT-wise including Karnataka;
- (d) the funds earmarked/allocated and spent by Government under phase-1 of the said project, State/UT-wise including Karnataka; and
- (e) what is the parameter used for a gram to be considered digitally converted?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) and (b) BharatNet project is being implemented in a phased manner to provide broadband connectivity to all the Gram Panchayats (approx. 2,50,000) in the country.

As on 24.01.2020, by laying 4,08,926 km Optical Fibre Cable, a total of 1,46,717 Gram Panchayats (GPs) have been connected, out of which 1,32,993 GPs have been made Service Ready. In addition, 1255 GPs have been provided connectivity through satellite media.

- (c) The State/UT-wise details of the Gram Panchayats, connected during the last five years and the current year in the country including Karnataka, are given in the Statement-I (*See below*).